

the names of tourism schemes being implemented by or under consideration of India Tourism Development Corporation in respect of the Nalanda district of Bihar State and full details in this regard?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): The Five Year Plan (1978—83) of the I.T.D.C. does not envisage any tourism scheme in the Nalanda District of Bihar State.

For regulating the development of tourist facilities at selected archaeological monuments of tourist interest in such a manner as to preserve their environmental characteristics, the Department of Tourism had commissioned the Town and Country Planning Organisation, Ministry of Works & Housing to prepare master plans (Land-use plans) of selected centres. The master plan of Nalanda has been completed. The master plan which has been approved by the Government of Bihar, is proposed to be implemented in consultation with the State Government.

Employment for Unemployed Pilots

**797. SHRI BIRENDR PRASAD:
SHRI P. K. KODIYAN:**

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) that number of unemployed pilots are increasing in the country from last ten years and what are their numbers in India, State-wise; and

(b) what plan Government of India proposes to give employment to the unemployed pilots?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) There has been no appreciable increase in the number of unemployed pilots in the preceding three years. State-wise break up of about 200 unemployed commercial pilot's licence holders is being collected and will be placed on the table of the Sabha.

(b) The following steps have been taken by Government to assist the unemployed trained pilots in securing employment:—

(1) Rules for recruitment to the post of Assistant Aerodrome Officer in the Civil Aviation Department were amended in 1971 to make unemployed pilots eligible for appointment as Assistant Aerodrome Officer;

(2) Organisations like Indian Airlines, Air India and International Airports Authority of India were advised to utilise the services of these unemployed pilots wherever possible;

(3) The Directorate of Agricultural Aviation was requested to provide jobs to such pilots wherever possible;

(4) State Governments were requested to give consideration to Commercial Pilots Licence holders for employment under them, wherever possible;

(5) A proposal for setting up third level air services is under consideration. It is expected that a number of unemployed pilots will be able to secure employment, when this scheme is implemented.

बिहार में राष्ट्रीयकृत बीकों के पास क्या राशि

798. श्री बिरेंद्र प्रसाद : क्या उप प्रधान मंत्री तथा वित्त मंत्री यह बताने की कृपा करेंगे कि 1978-79 में बिहार में राष्ट्रीयकृत बीकों के पास कुल कितनी जमा राशि की बीर इसका कितना प्रतिशत राज्य में निष्पन्नित की जा रही विभिन्न योजनाओं पर खर्च किया गया ?

वित्त मंत्रालय में राज्य मंत्री (श्री कुल्लिकार जगन्नाथ): बिहार में, सितम्बर, 1978 क अन्त की स्थिति के अनुसार सरकारी क्षेत्र के बीकों की जमा राशियों, ऋणों और निधियों से सम्बन्धित आंकड़े नीचे दिये गये हैं :—

	(करोड़ रुपये में)
1. जमा राशियाँ	981.40
2. निधियों का निवेश (क रु)	565.84
(क) ऋण	415.21
(ख) राज्य/अन्य निकायों की प्रतिभूतियों में निवेश ।	150.63

उपरोक्त ऋणों के प्रस्ताव भी बिहार में करीब करीब 100 करोड़ रुपये के ऋणों का, सामायतः उपरोक्त किया जाता है अर्थात्, वे ऋण राज्य के बाहर प्रवर्तित शाखाओं/कायों द्वारा जम्मा किये गये हैं ।